

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 26<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

CP No. 122/CB/2021

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Sampurn Implex Pvt. Ltd. -Vs- Shri Asutosh Structures Pvt. Ltd.
Under Section	241-242

For Petitioner (s)

Mr. Saswat K. Acharya, Adv.  
Mr. Ashutosh Khemani, Pr. CS.

For Respondent (s)

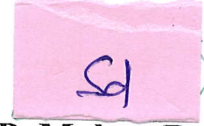
Mr. Kumarjit Bannerjee Adv.  
Ms. Sanchari chakroborty Adv.

**ORDER**

Ld. Counsel of both sides present. Matter adjourned to 01.11.2022 for arguments and disposal.



**Satya Ranjan Prasad**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**